

è ITEM NO.4

COURT NO.9

SECTION II

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

CRLMP. NO.3230-3231/2015 in Criminal Appeal

No(s). 808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P
(For bail and exemption from

Respondent(s)
filing O.T. and office report)

Date : 23/03/2015

These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. J.C. Gupta, Sr. Adv.
Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr. V.K. Shukla, AAG
Mr. Rajesh Kumar Maurya, Adv.
Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

Reply may be filed within two weeks.

List immediately thereafter.

(MEENAKSHI KOHLI)
COURT MASTER

(JASWINDER KAUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Meenakshi Kohli
Date: 2015.03.23
12:15:37 IST
Reason: